



S.C. Barmma
Joint Secretary
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भारत सरकार
विधि और न्याय मंत्रालय
(न्याय विभाग)

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
(DEPARTMENT OF JUSTICE)

D.O. No. A2J/Nyaya Mitra/11/2017

Dated : 18-05-2017

Dear Shri Md. Ajmal,

You may be aware that large number of cases pending in courts is a major challenge in the Access to Justice. All the stakeholders - the Government of India, the State Governments and the Judiciary have a shared responsibility to address this problem. Recently, the Hon'ble Chief Justice of India has appealed, in a letter addressed to all High Courts, to ensure expeditious disposal of such cases in a mission mode.

It has been decided by the Department of Justice (DoJ) to set up "227 district facilitation centres (DFCs)" in districts (including 27 districts of North Eastern states and the state of Jammu & Kashmir) where large number of such cases are pending. The DFC would be headed by a local retired judicial / executive officer with legal background to be hired by the DoJ and he would be designated as *Nyaya Mitra*. He will have considerable experience and understanding of judicial processes and resolving cases. The role of *Nyaya Mitra* will in no way impede the autonomy and independence of judiciary. Rather, he would play a consultative role in devising effective ways to reduce pendency and assist the litigants in need of legal aid.

You are, therefore, requested to advise interested eligible persons to apply for this new position online by visiting <http://www.nyayamitra.co.in>. The last date for online submission of application is 31st May, 2017. For any clarification the applicants may contact telephone nos. 011-23074401 and 23385332.

With regards,

Yours sincerely,

(S.C. BARMMA)

Encls: (i). Application form
(ii). Terms of reference

Shri Janab Md. Ajmal,
District and Sessions Judge,
District and Sessions Court,
Kandhamal,
Odisha.